

**GOVERNMENT OF INDIA
MINISTRY OF FINANCE
DEPARTMENT OF ECONOMIC AFFAIRS**

**LOK SABHA
STARRED QUESTION NO. 2
TO BE ANSWERED ON 3RD FEBRUARY, 2020**

AGREEMENT WITH ADB

***2 : SHRIMATI JASKAUR MEENA
SHRI NIHAL CHAND**

Will the Minister of FINANCE be pleased to state:

- (a) whether the Government has signed an agreement with the Asian Development Bank (ADB) to strengthen/expand some sectors throughout the country;
- (b) if so, the details thereof including the amount of funds sanctioned in this regard;
- (c) the number and details of the sectors which are likely to be strengthened/expanded under the said agreement along with the States/districts/cities throughout the country which are likely to be included thereunder;
- (d) the details of the targets fixed the under the agreement, sector and State-wise; and
- (e) whether the Government has included Rajasthan under the said agreement and if so, the number and details of the districts in Rajasthan to be covered thereunder and if not, the reasons therefor?

ANSWER

MINISTRY OF FINANCE

(SMT. NIRMALA SITHARAMAN)

(a) to (e): A Statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO LOK SABHA STARRED QUESTION NO. 2 FOR ANSWER ON 3RD FEBRUARY, 2020 REGARDING “AGREEMENT WITH ASIAN DEVELOPMENT BANK (ADB)” BY SHRIMATI JASKAUR MEENA AND SHRI NIHAL CHAND, HON’BLE MEMBERS OF PARLIAMENT

(a) Government of India has not signed any Agreement with Asian Development Bank (ADB) to strengthen/expand any particular sector throughout the country.

(b) to (e) In view of (a) above, the question does not arise. As per the extant procedure established by Government of India for availing financial assistance from Multilateral Development Banks (MDBs) including ADB, the proposals received from State Governments or Central Ministries/Departments are examined by the Screening Committee of Department of Economic Affairs (DEA). After a project proposal is posed by DEA to the ADB, it goes through a preparation phase. Once a particular project is approved by ADB, the legal agreement for the same is signed between Government of India and ADB (and a project agreement between the State Government concerned and ADB in case of a State sector project). No pan-sector Agreement is signed by Government of India with ADB.
